

#### **Admission in private schools**

370. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there have been any complaints about discrimination against Indian students *vis-a-vis* admissions in private schools in Bangalore or an other city in the country; and

(b) the recourse available to students faced with such incidents of discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No case of discrimination against Indian students for admission in private schools affiliated to Central Board of Secondary Education (CBSE) in Bangalore or any other city in the country has come to the notice of CBSE. Affiliation Bye-Laws of the CBSE provide that "admission in the schools affiliated to CBSE shall be made without any distinction of religion, race, caste, creed, place of birth or any of them".

All the schools affiliated to CBSE are expected to follow the provisions of its Affiliation and Examination Bye-Laws. In the event of violation CBSE has the power to initiate action against schools which may lead to disaffiliation for affiliation depending on the gravity of violations.

#### **Doctorate degrees conferred by Deemed Universities**

371. SHRI N. BALAGANGA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the fact that some Deemed Universities are conferring Doctorate for the meritorious services of some personalities; and

(b) whether any guidelines have been issued to the Deemed Universities to provide prior intimation to Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Universities, including institutions declared by the Central Government under Section 3 of the University Grants Act, 1956 as 'deemed-to-be-universities', have the requisite autonomy in academic matters, including conferment of Honorary doctorate degrees on personalities of high merit and respect. No such list is maintained centrally by the Government.

#### **Syllabus of missionary schools**

†372. SHRI SHREEGOPAL VYAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the patriots have been depicted as terrorists in the syllabus books of missionary schools of Jharkhand;

(b) if so, whether the matter has been investigated; and

(c) whether there is any control over the syllabus prescribed by such private institutions?

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†Original notice of the question was received in Hindi.